

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 114

CP (IB) No.154/Chd/Hry/2023

IN THE MATTER OF:

M/s Mobligent Media Pvt. Ltd.

Vs.

...Petitioner

Synergbyte Infotainment Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 21.08.2024.

Sd/-

Court Officer

Preeti
02.07.2024